

FORM-A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SKILL ONLINE GAMES
INSTITUTE**

S. No.	PARTICULARS	TIMELINE
1.	NAME OF CORPORATE PERSON	SKILL ONLINE GAMES INSTITUTE
2.	DATE OF INCORPORATION OF CORPORATE PERSON	07.06.2023
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES, HARYANA AT CHANDIGARH
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U94990HR2023NPL112385
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	30th Floor, M3M International Financial Centre, Tower 1, Golf Course Extension Road, Sector 66, Badshahpur, Gurgaon, Haryana 122101, India.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21.02.2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	HARDEV SINGH ADDRESS: 101, PLOT NO. 6, LSC, VARDHMAN RAJDHANI PLAZA, NEW RAJDHANI ENCLAVE, DELHI-110092. EMAIL ADDRESS: SINGH HARDEV@REDIFFMAIL.COM TELEPHONE NUMBER: +91 9810331425 REG. NO.: IBBI/IPA-002/IP-N00177/2017-18/10449
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23.03.2026

Notice is hereby given that Skill Online Games Institute has commenced voluntary liquidation on 21.02.2026.

The stakeholders of Skill Online Games Institute are hereby called upon to submit proof of their claims, on or before 23.03.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Hardev Singh

Liquidator Skill Online Games Institute



Reg. No.: IBBI/IPA-002/IP-N00177/2017-18/10449

Date: 21.02.2026

Place: New Delhi